NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/248/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: RAJALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

A-Juhilin Jinu Jeborson Counselferte
For. A./c. mylsony 2/85045 Respondet A. L. L.

ORDER

Counsel for petitioner called absent. Counsel for respondent present and submitted that the matter has been settled between the parties and sought time to file the joint memo of compromise. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc